NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 12.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP209/ 16	TP 81/17	Hearing	433(e)	Janardhana K.Vs.Cranes Software Int.Natl.Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Counsel for petitioner is absent. No representation.

Objections raised by the Registry are not complied. Counsel for petitioner is directed to comply the objections raised by the Registry.

List it on 11.08.2017.

MEMBER (J)